

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:1302

ANSWERED ON:16.11.2010

MINING LEASE FOR BAUXITE

Jardosh Smt. Darshana Vikram;Mahendrasinh Shri Chauhan ;Patil Shri C. R.

Will the Minister of MINES be pleased to state:

- (a) whether the Government of Gujarat has requested the Union Government for prior approval for grant of mining lease for Bauxite minerals in the State;
- (b) if so, the details and the present status thereof; and
- (c) the time by which the approval is likely to be accorded?

Answer

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

(a) to (c): The Ministry of Mines has received a proposal recommended by the Government of Gujarat seeking prior approval of the Central Government under Section 5(1) of the Mines & Minerals (Development & Regulation) Act, 1957 for grant of Mining Lease for Bauxite over an area of 539.98 Acres in Villages-Mota Ratadia, Nana Ratadia and Nagrecha, District-Kutch, Gujarat in favour of M/s. Gujarat Mineral Development Corporation (GMDC) for 30 years. Mineral concession proposals recommended by the State Governments are examined by the Ministry of Mines in the light of the provisions of the Mines & Minerals (Development & Regulation) Act, 1957 and the Rules and guidelines framed thereunder, and where necessary in consultation with the State Governments and other agencies concerned. As such, no timeframe for disposal of the proposals can be separately indicated since it is dependent on complete information being furnished by the State Governments as also other connected Ministries/ Departments.